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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ BAIL APPLN. 559/2022

RANA KAPOOR Petitioner

Through: Ms. Stuti Gujral, Mr. Sahil Ghai,

Mr. Prabhave Ralli and Mr. Abhishek

Patti, Advocates.

versus

DIRECTORATE OF ENFORCEMENT Respondent

Through: Mr. Anupam S. Sharma, SPP with

Mr. Prakarsh Airan and Ms. Harpreet

Kalsi, Advocates.

CORAM:

HON'BLE MR. JUSTICE SUDHIR KUMAR JAIN

ORDER

% <u>05.08.2022</u>

List on 23.08.2022 at 02:15PM.

SUDHIR KUMAR JAIN, J

AUGUST 5, 2022/*sk*